

HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 30.06.2020		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 30.06.2020)
1	MAT App	45
2	FA	25
3	FAO	2
4	Criminal Revision Petition	24
Total		96
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 30.06.2020		
Sl. No	Name of the District	Number of cases pending
1	Family Court, Agartala	610
2	Additional Family Court, Agartala	755
3	Family Court, Udaipur	294
4	Family Court, Kailashahar	155
5	Family Court, Ambassa	17
6	Family Court, Khowai	120
7	Family Court, Sonamura	109
Total		2060
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 30.06.2020		
Sl. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	1
2	Gomati Judicial District	58
3	South Tripura Judicial District	203
4	Unakoti Judicial District	0
5	North Tripura Judicial District	370
6	Sepahijala Judicial District	8
7	Khowai Judicial District	0
8	Dhalai Judicial District	100
Total		740
Total pendency in Tripura as on 30.06.2020		
1	Family Courts	2060
2	District Courts other than the Family Courts	740
Grand Total		2800